MODIFICATION

DATED: ALLAHABAD: July 14, 2008

No. 532 / JR(S)/2008

In partial modification in the Court's Notification No.502/JR(S)/2008 dated 10.07.2008 Sri Rama Kant Prasad, Additional Civil Judge, Junior Division, Hardoi is promoted and posted as Additional Civil Judge, Senior Division/Additional chief Judicial Magistrate, Allahabad.

BY ORDER OF THE COURT,

Sd/-

(Gopal Krishan Chaturvedi) I/c REGISTRAR GENERAL

No.225 / JR (S)/ 2008, Dated: Allahabad: July 14, 2008

In continuation of Court's endorsement No.221/JR(S)/2008 dated 10.07.2008, copy forwarded for information and necessary action to:

- 1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
- 2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
- 3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
- 4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
- 5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
- 6. The District & Sessions Judges, Allahabad & Hardoi.(Information available on E-mail
- The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail)
 The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
- 9. The Registrar (Confidential), High Court, Allahabad.
- 10. The Joint Registrar (I), High Court, Allahabad.
- 11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
- 12. The Deputy Registrar (Budget), High Court, Allahabad.
- 13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
- 14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
- 15. P.S. to Hon'ble Administrative Judges, Allahabad & Hardoi. (Information available on Email).

BY ORDER OF THE COURT

Sd/-(PRATYUSH KUMAR) **JOINT REGISTRAR (SERVICES)**